

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3172

ANSWERED ON:23.08.2006

CHECKING OF CONSIGNMENT OF MEDICINE

Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Verma Shri Ravi Prakash

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether a consignment of medicine, which was not for human use, has been supplied to Safdarjung Hospital;
- (b) if so, the details thereof;
- (c) whether any consignment of medicine has to be checked/verified at three different stages before reaching the store of a hospital;
- (d) if so, the details thereof;
- (e) the manner in which the said consignment reached the medical store of the said hospital;
- (f) whether the Union Government has conducted any inquiry in the matter;
- (g) if so, the outcome thereof;
- (h) the action taken against the persons found guilty; and
- (i) the concrete measures being taken to avoid recurrence of such incidents?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) to(i): An antiseptic veterinary 5% Providone Iodine IP solution, meant for local application was received in Safdarjung Hospital alongwith the efficacy certificate from Government approved laboratory. The solution is used for human as well as veterinary use as there is no difference in the quality and strength. As a statutory provision, the label for use of human as well as veterinary should be indicated clearly on the bottle. As soon as this came to the notice of the hospital authority, the consignment has been sent back to the supplier, the entire cost recovered and the State drug control authority, Drug Controller (General) India have been informed. An enquiry has also been conducted by the hospital, in this matter and concerned staff have been shifted from the store. The existing system of inspection has been strengthened at all levels and the concerned persons have been advised to be careful in future in order to avoid such recurrence.